

SCHEDULE-II**[See Rule 3(2)]****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Civil Judge (Sr. Div) , (Commercial) Court, Berhampur	Ganjam	C.S. 57/2024	Bank of Baroda Vrs. Polaki Simanchala m and others	Nilakantha Das	9437109125	NA	04.09.2024	04.09.2024
			C.S. 58/2024	Bank of Baroda Vrs. Sujay Kar and others	Nilakantha Das	9437109125	NA	04.09.2024	04.09.2024
			C.S. 59/2024	Bank of Baroda Vrs. Polaki Venkat Rao and others	Nilakantha Das	9437109125	NA	04.09.2024	04.09.2024
			C.S. 60/2024	Bank of Baroda Vrs. Kotni Ramya Madhuri and others	Nilakantha Das	9437109125	NA	04.09.2024	04.09.2024

			C.S. 61/2024	Punjab National Bank Vrs. M/s. Happy Fabrication	Lingaraj Mishra	9437262359	NA	09.09.2024	09.09.2024
			C.S. 62/2024	Bank of Baroda Vrs. S.Shanmukh a Rao and others	Nilakantha Das	9437109125	NA	13.09.2024	13.09.2024
			C.S. 63/2024	State Bank of India Vrs. M/s. Mishra Traders	Simanchal Panda	9338005621	NA	30.09.2024	30.09.2024
			I.A. 09/2024	Lalita Maharath and others Vrs. Biswanath Gouda and others	B.V.Rameswa ra Sharma	9040210180	NA	30.09.2024	30.09.2024
			E.P. 184/202 4	M/s. Shriram Finance Ltd. Vrs. Sabitri Malik	Deepak Kumar Sukla	9437361700	NA	03.09.2024	03.09.2024
			E.P. 185/202 4	M/s. Shriram Finance Ltd. Vrs. Haraprasad Padhy	Deepak Kumar Sukla	9437361700	NA	03.09.2024	03.09.2024
			E.P. 186/202 4	M/s. Shriram Finance Ltd. Vrs. Sumitra Pradhan	Neelamadhab Mahapatro	8338004609	NA	03.09.2024	03.09.2024
			E.P. 187/202 4	M/s. Shriram Finance Ltd. Vrs. Parameswar Bhuyan	Deepak Kumar Sukla	9437361700	NA	03.09.2024	03.09.2024
			E.P. 188/202	Bank of Baroda Vrs.	Nilakantha Das	9437109125	NA	04.09.2024	04.09.2024

			4	Smiti Rekha Lenka and others					
			E.P. 189/2024	Niranjan Sahu Vrs. Padmanav Maharana	Lingaraj Panigrahy	9338611354	NA	04.09.2024	04.09.2024
			E.P. 190/2024	DCB Bank Ltd. Vrs. Bijaya Kumar Nayak	Deepak Kumar Sukla	9437361700	NA	18.09.2024	18.09.2024
			E.P. 191/2024	DCB Bank Ltd. Vrs. Sunil Kumar Behera and another	Deepak Kumar Sukla	9437361700	NA	18.09.2024	18.09.2024
			E.P. 192/2024	DCB Bank Ltd. Vrs. Sadan Kanha Dora and another	Deepak Kumar Sukla	9437361700	NA	18.09.2024	18.09.2024
			E.P. 193/2024	Varthana Finance Pvt. Ltd. Vrs. Saswat Sisu Bidya Mandir and 04 others	Deepak Kumar Sukla	9437361700	NA	24.09.2024	24.09.2024
			E.P. 194/2024	Varthana Finance Pvt. Ltd. Vrs. Swami Vivekananda Sisu Mandir and 03 others	Deepak Kumar Sukla	9437361700	NA	24.09.2024	24.09.2024
			CMA 12/2024	Punjab National Bank Vrs. Smt. Rasmita Kumari	Keshari Pratap Mishra	9124892732	NA	24.09.2024	24.09.2024

			Mahapatro and another					
		CMA 13/2024	Punjab National Bank Vrs. Smt. Rasmita Kumari Mahapatro and another	Keshari Pratap Mishra	9124892732	NA	24.09.2024	24.09.2024
		CMA 14/2024	Punjab National Bank Vrs. K.Brajaband hu Subudhi and another	Keshari Pratap Mishra	9124892732	NA	24.09.2024	24.09.2024
		CMA 15/2024	Punjab National Bank Vrs. K.Brajaband hu Subudhi and another	Keshari Pratap Mishra	9124892732	NA	24.09.2024	24.09.2024
		CMA 16/2024	Punjab National Bank Vrs. Balaram Mahananda	Keshari Pratap Mishra	9124892732	NA	24.09.2024	24.09.2024
		CMA 17/2024	Punjab National Bank Vrs. Balaram Mahananda	Keshari Pratap Mishra	9124892732	NA	24.09.2024	24.09.2024
		CMA 18/2024	Punjab National Bank Vrs. Dhirendrana th Patro and another	Keshari Pratap Mishra	9124892732	NA	24.09.2024	24.09.2024

			CMA 19/2024	Punjab National Bank Vrs. Dhirendrana th Patro and another	Keshari Pratap Mishra	9124892732	NA	24.09.2024	24.09.2024
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambal pur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangi r	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 224/2022 CIS (271/2022)	Union Bank Of India Anugul Vrs Priti Acqua Solution & Another	R.P.Pattnaik & Associates	16.04.2022	02.09.2024
			CS(III) 220/2022 CIS (273/2022)	Union Bank Of India Anugul Vrs Madan Mohan Furniture & Another	R.P.Pattnaik & Associates	18.04.2022	02.09.2024
			CS(III) 94/2024	Pruthiraj Pattnaik Vrs Phulchand Agarwalla & Co & Others	S.K.Dash & Associates	17.09.2024	17.09.2024
			CS(III) 20/2024	Canara Bank Vrs. Sai Agency & another	B.N.Udgata & Associates	31.01.2024	19.09.2024
			CS(III) 21/2024	Canara Bank Vrs Jyoti Patholab	B.N.Udgata & Associates	31.01.2024	19.09.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn NO.48/2023	M/s.CMI Enenergy Indian Pvt.ltd vrs. M/s.Maa Laxmi Electrical and Engineers	Sri S.K Sukhija and associates	04.02.2023	17.09.2024
Exn NO.3406 of 2022			M/s.Bajaj Finance Ltd Vrs. Ashutosh electirical and Sanitary	Sri R.K. Nanda and assocaites	22.11.2022	18.09.2024	
Exn.(p) No.280 of 2023			M/s. Sriram Finance Company L:td., Vrs Subash Chandra Mohapatra	Sri B.P. Sarangi	18.05.2023	19.09.2024	
Exn.(p) No.324 of 2023			M/s. Sriram Finance Company L:td., Vrs Sandeep Mohanty	Sri B.P. Sarangi	24.06.2023	23.09.2024	
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No. 221 of 2023	Sanjib Kumar Swain Vrs State of Odisha	Adv. Sri L.K. Behera	31.07.2023	13.09.2024
			C.S. No. 25 of 2024	PNB vrs Ananyananda	Adv. Sri R N. Das	17.02.2024	24.09.2024
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS (III) 94/2020 CIS (309/2021)	Andhra Bank Cuttack Vrs D.Pawan Kumar & Another	A.K.Mishra & Associates	13.03.2020	03.09.2024
			CS (III) 94/2023	Haraguri Electricals Vrs S.R. Associates Infrastrutures Pvt. Ltd.	Kalpataru Khuntia & Associates Vrs S.Das & Associates	22.08.2023	04.09.2024
			CS (III) 93/2020 CIS(308/2021)	Union Bank Of India Cuttack Vrs Graphics Mantras & Others	A.K.Mishra & Associates	13.03.2020	10.09.2024
			CS (III) 127/2023	Fast Communication Vrs State Of Orissa & Others	Subrat Kumar Nayak vrs P.K.Lenka	14.10.2023	26.09.2024
			CS (III) 12/2023	SBI RASMEC Vrs Maa Kali Communication	Susamarani Sahoo	21.02.2023	27.09.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	CS 232/2015	SBI, ADB, Sbp Vrs. S.C. Panda and other	H.S. Nanda for petitioner & Debasis Hota and P.K. Pradhan for respondent	13.2.2015	17.8.2024

			CS 59/2016	SBI, ADB, Sbp Vrs. D.K. Meher and another	H.S. nanda for petitioner & Satyabrata Dash for Respondent	15.3.2016	23.8.2024
			CS 11/2023	G.K. Hota Vrs. Bata India Ltd.	J.Hota for petitinoer and Ashok Kumar Sahoo for Respondent	4.4.2023	28.8.2024
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S.No. 2052 of 2020	Jangya Prasad Nanda Vrs Managing Director, Bandaru, Bio Medicals	Advocate Sri L.K. Behera & Associates - Vrs Rasalin Pradhan and Associates	02.12.2020	-	20.09.2024	1340 days	dismissed on contest	-	-	-
C.S.No.247 of 2022			IDBI Bank Ltd. - Vrs Swarna Agency	Adv. Sri Sudhir Kumar Das	02.07.2022	-	03.09.2024	790 days	decreed on contest	-	-	-	
ARB(P) No.45 of 2024			M/s Jagannath Polymers Limited Vrs Indian Oil Corporation Ltd.,	Sri Prasanta Pradhan Vrs Adv.Satyasindhu Kashyap	18.05.2024	-	13.09.2024	117 days	dismissed on contest	-	-	-	
Exen.(P) No.267 of 2021			M/s Sriram Transport Finance Company	Advocate Sri C.S. Srichandan - Vrs - Bijay	20.08.2021	-	11.09.2024	1095 days	disposed of with fully satisfaction	-	-	-	

				Limited Vrs Harekrushna Parida	Kumar Puspalak								
			Exen.(P) No.3414 of 2022	M/s Sriram Transport Finance Company Limited Vrs Bijay Kumar Sahu	Adv. Sri B.P. Sarangi	26.11.2022	-	11.09.2024	670 days	disposed of with fully satisfaction	-	-	-
			Exen.(P) No.3450 of 2022	M/s Sriram Transport Finance Company Limited Vrs Dillip Kumar Behera & another	Adv. Sri Kishore Chandra Mohanty	07.12.2022	-	11.09.2024	640 days	disposed of with fully satisfaction	-	-	-
			Exen.(P) No.268 of 2021	M/s Sriram Transport Finance Company Limited Vrs Hulas Kumar Jena	Advocate Sri C.S. Srichandan - Vrs - Ashok Kumar Dhal	20.08.2021	-	11.09.2024	1095 days	disposed of with fully satisfaction	-	-	-
			Exen.(P) No183 of 2023	M/s Sriram Transport Finance Company Limited Vrs M/s. P.K. Associates	Advocate Sri Ananta Basudev Majhi	27.02.2023	-	13.09.2024	575 days	disposed of with fully satisfaction	-	-	-
			Exen.(P) No184 of 2023	M/s Sriram Transport Finance Company Limited Vrs	Advocate Sri Ananta Basudev Majhi	27.02.2023	-	13.09.2024	575 days	disposed of with fully satisfaction	-	-	-

				Damayanti Lenka								
			Exen.(P) No188 of 2023	M/s Sriram Transport Finance Company Limited Vrs Ashok Kumar Nayak	Advocate Sri Ananta Basudev Majhi	27.02.2023	-	13.09.2024	575 days	disposed of with fully satisfaction		
			Exen.(P) No189 of 2023	M/s Sriram Transport Finance Company Limited Vrs M/s P.K. Associates	Advocate Sri Ananta Basudev Majhi	27.02.2023	-	13.09.2024	575 days	disposed of with fully satisfaction		
			Exen.(P) No.632 of 2023	M/s Sriram Transport Finance Company Limited Vrs Pradeep Paikray	Advocate Sri Ananta Basudev Majhi	27.12.2023	-	13.09.2024	305 days	disposed of with fully satisfaction		
			Exen.(P) No.84 of 2024	Chola Mandalm Investiment and Finance Co. Ltd., Vrs Pratima Sarangi	Advocate Sri Ananta Basudev Majhi	23.03.2024	-	13.09.2024	180 days	disposed of with fully satisfaction		
			Exen.(P) No.89 of 2024	Chola Mandalm Investiment and Finance Co. Ltd., Vrs Manas	Advocate Sri Ananta Basudev Majhi	23.03.2024	-	13.09.2024	180 days	disposed of with fully satisfaction		

				Swain									
			ARB(P) No.23 of 2024	M/s. Excel Security & Allied Services Pvt. Ltd., Vrs IDCOL, Kalinga Iron Works Ltd.,	Adv. Sri N. Jujharsingh Vrs S.S. Tripathy	16.03.2024	-	21.09.2024	180 days	dismissed on contest			
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS (III) 341/2019 CIS (228/202 1)	Allahabad Bank Vs Maa Bhagabati Steel Industries	C.Panigrah i & Associates Vrs Surya Narayan Biswal	04.10.2019		06.09.2024	1800 days	Contest	-	-	-
			CS (III) 54/2023	Odisha Gramya Bank Vs Priyanath Behera	Subrat Sarangi & Associates Vrs Pravat Kumar Nayak	12.05.2023		20.09.2024	498 days	Contest	-	-	-
			CS (III) 441/2022 CIS (266/202 2)	Odisha Gramya Bank Vs Manas Ranjan Pradhan	Subrat Sarangi & Associates Vrs Panchanan Panigrahi	02.08.2022		25.09.2024	786 days	Contest	-	-	-
3.	Civil Judge (Sr. Div), Commercial Court, Berhampur	Ganjam	C.S. 442/2023	E.Narayan Vrs. E.Draupadi and others	Prakash Chandra Behera Vrs. Ratnakar Mekup	08.11.2023	NA	10.09.2024	10 months 02 days	Contest			U/o.7 , R-1 CPC
			C.S. 272/2022	Purnabasi Maharana Vrs. Niranjan Maharana and others	Hemanta Kumar Dash Vrs. Krushna Prasad Sahu	16.07.2022	NA	13.09.2024	02 years 02 months	Contest			U/o.7 , R-1 CPC
			C.S. 07/2016	SBI Vrs. M/s. Maa	S.N.Samant a Roy Vrs.	14.05.2024	NA	24.09.2024	04 months	Contest			U/o.7 , R-1

				Chamundeswari Rice and others	Rabindra Kumar Sahu				10 days				CPC
			I.A. 03/2024	Executive Engineer (TPSODL) & others Vrs. Director of Industries, Cuttack and others	M.K.Mohapatra vrs. Gouri Mohan Rath	03.07.2024	NA	19.09.2024	02 months 15 days	Contest			U/s. 47 of CPC
			I.A. 05/2024	Executive Engineer (TPSODL) & others Vrs. Director of Industries, Cuttack and others	M.K.Mohapatra vrs. Gouri Mohan Rath	03.07.2024	NA	19.09.2024	02 months 15 days	Contest			U/s. 47 of CPC
			I.A. 07/2024	Executive Engineer (TPSODL) & others Vrs. Director of Industries, Cuttack and others	M.K.Mohapatra vrs. Gouri Mohan Rath	13.08.2024	NA	23.09.2024	01 months 10 days	Contest			U/s. 47 of CPC
			I.A. 08/2024	Executive Engineer (TPSODL) & others Vrs. Director of Industries, Cuttack and others	M.K.Mohapatra vrs. Gouri Mohan Rath	13.08.2024	NA	23.09.2024	01 months 10 days	Contest			U/s. 47 of CPC
			I.A. 152/2022	B.Labanya Vrs. B.Gopal and others	Amiya Kumar Swain	17.11.2022	NA	25.09.2024	01 years 09 months	Contest			U/o 39, R-1 & 2 of CPC

			E.P. 12/2023	M/s. Shriram Finance Vrs. Lingaraj Polai	Deepak Kumar Sukla	29.06.2023	NA	05.09.2024	02 months 06 days	Contest			U/o.2 1, R- 11 CPC
			E.P. 18/2024	M/s. Shriram Finance Vrs. Mahendra Behera	Deepak Kumar Sukla	15.02.2024	NA	12.09.2024	06 months 28 days	Contest			U/o.2 1, R- 11 CPC
			E.P. 41/2023	M/s. Shriram Finance Vrs. Jagannath Bisoyi	Deepak Kumar Sukla	31.07.2023	NA	17.09.2024	1 year 01 month	Contest			U/o.2 1, R- 11 CPC
			E.P. 05/2023	T.Kanchan Dora Vrs.	Raja Lalit Mohan Reddy	09.05.2023	NA	30.09.2024	01 year 04 month	Contest			U/o.2 1, R- 11 CPC
4.	Civil Judge (Sr. Div), Commercial Court, Samablpur	Sambalpur	Ms. 7/2000	Ms. Jalan Paper Mills Pvt. Ltd. Vrs Ms. Hindustan Enterprises & others	P.C. Hota Vrs. Smt. N. Panda, Ms. P. Mohapatra	20.1.2000	No	23.9.2024	9013 days	Contested	-	15 days	Order 7, Rule 2
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	CS- 115/166 of 2015- 24	SBI, Dunguripali Versus Jai Maa Santoshi SHG	Plaintiff (Adv): Sri M.K.Panda.	26-07-2024 in Commereial Court, Balangir	No	04.09.2024	38 Days	Ex-Parte Judgment	Does not arise	Does not arise	C.P.C
			CS- 141/184 of 2021- 24	UGB Menda Versus Golapi Naik and Others	Plaintiff (Adv): Sri B.C.Panda.	26-07-2024 in Commereial Court, Balangir	No	04.09.2024	38 Days	Dismiss on default	N/A	N/A	C.P.C
			CS-86/81 of 2022- 24	SBI Loisingha Versus Anandamay	Plaintiff (Adv): Sri Pramod Ku. Tripathy	21-04-2024 in Commereial Court,	No	04.09.2024	128 Days	Dismiss on default	N/A	N/A	C.P.C

			a Rout	and Associates.	Balangir								
			CS-96/189 of 2022-24	UGB, Sonapur Versus Bhukulu Boxi	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	04.09.2024	39 Days	Dismiss for Default	N/A	N/A	C.P.C
			CS-135/191 of 2022-24	UGB, Kamsara Versus Ramshankar Rout and others	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	04.09.2024	39 Days	Dismiss for Default	N/A	N/A	C.P.C
			CS-86/188 of 2022-24	UGB, Dunguripali Versus Soudamini Rout and 9 others	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	05.09.2024	40 Days	Ex-Parte Judgment	Does not arise	Does not arise	C.P.C
			CS-133/183 of 2021-24	UGB, Dunguripali Versus Mithili Bagarty and 10 others	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	06.09.2024	41 Days	Ex-Parte Judgment	Does not arise	Does not arise	C.P.C
			CS-142/185 of 2021-24	UGB, Menda Versus Subhagya Kumbhar & 10 others	Plaintiff (Adv): Sri B.C.Panda.	26-07-2024 in Commercial Court, Balangir	No	06.09.2024	42 Days	Dismiss for Default	N/A	N/A	C.P.C
			CS-98/59 of 2020-24	SBI Deogaon Versus Narendra Kumar Biswal	Plaintiff (Adv): Sri Pramod Ku. Tripathy and Associates.	29/09/2020	No	13.09.2024	3 Years	Dismiss for Default	N/A	N/A	C.P.C
			CS-27/39	SBI,	Plaintiff	20-07-2024	No	14.09.2024	54	Settled in	N/A	N/A	C.P.C

			of 2019-24	Titilagarh Versus Mukesh Jain	(Adv): Sri R.N. Rath and Associates.	in Commercial Court, Balangir			Days	3rd National Lok Adalat - 2024			
			BKGP-278/138 of 2023-24	UGB, Dharamgarh Versus Praveen Ku. Jal	Plaintiff (Adv): Sri S.K.Mund.	24-07-2024 in Commercial Court, Balangir	No	14.09.2024	50 Days	Settled in 3rd National Lok Adalat - 2024	N/A	N/A	C.P.C
			CS-85/187 of 2022-24	UGB, Dunguripali Versus Tuni Sagar & others	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	14.09.2024	49 Days	Settled in 3rd National Lok Adalat - 2024	N/A	N/A	C.P.C
			CS-127/181 of 2021-24	UGB, Dunguripali Versus RitaBhue and 9 others	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	14.09.2024	49 Days	Settled in 3rd National Lok Adalat - 2024	N/A	N/A	C.P.C
			CS-120/180 of 2021-24	UGB, Dunguripali Versus Amulya Juadi and 8 others	Plaintiff (Adv): Sri B.C.Panda.	26-07-2024 in Commercial Court, Balangir	No	14.09.2024	50 Days	Settled in 3rd National Lok Adalat - 2024	N/A	N/A	C.P.C
			CS-02 of 2024	Bank of Baroda Versus Sudam Mishra & 3 others	Plaintiff (Adv): Sri Pramod Ku. Tripathy and Associates.	09-08-2024 in Commercial Court, Balangir	No	17.09.2024	38 Days	Plaint Rejected	N/A	N/A	C.P.C
			CS-03 of 2024	Bank of Baroda Versus Pankaja Patel & 2 others	Plaintiff (Adv): Sri Pramod Ku. Tripathy and Associates.	09-08-2024 in Commercial Court, Balangir	No	17.09.2024	38 Days	Plaint Rejected	N/A	N/A	C.P.C

			CS-04 of 2024	Bank of Baroda Versus Aloknath Mallick & 2 others	Plaintiff (Adv): Sri Pramod Ku. Tripathy and Associates.	09-08-2024 in Commercial Court, Balangir	No	17.09.2024	38 Days	Plaint Rejected	N/A	N/A	C.P.C
			CS-197/68 of 2021-24	SBI, ADB, Balangir Versus Rupsananda & others	Plaintiff (Adv): Sri Pramod Ku. Tripathy and Associates.	22/10/2021	No	21.09.2024	2 Years 11 Month	Dismiss on default	N/A	N/A	C.P.C

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	3684	70	78	3676	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	1342	42	66	1318	
3.	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	422	35	38	419	
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	451	06	25	432	
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	281	00	18	263	
TOTAL			6180	153	225	6108	